## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

#### ORIGINAL APPLICATION NO.170/00075-77/2018

THIS THE 05th FEBRUARY, 2019

HON'BLE DR K. B SURESH....MEMBER (J) HON'BLE SHRI.C V SANKAR .....MEMBER (A)

T.Amarnath,
 S/o Sri.T.Reddy Babu,
 Aged about 37 years,
 JE(Civ), MES-189313,
 O/o Garrison Engineer (North)
 Meane Lines,
 Bangalore -- 560 042.

Res: Qrtr. No.10/01, DGQA Residential Complex, Gunatha Vihar, J.C.Nagar, Bangalore- 560 006.

V.Siva Kumar, S/o Sri.V.Muni Achari,

Aged about 43 years,
MES-607011,

JE(QS&C) Garrison Engineer (AF), Marathahalli, Kempapura, Yamailur Post, Bangalore-560 037.

Res: No.69, II Cross, Anjanadri Layout, Kodigehalli, K.R.Puram, Near Hoodi, Bangalore – 560 048.  N.Jayaseelan, S/o Late Narayanaswamy, Aged about 59 years, Grade-I Driver, O/o Garrison Engineer, GE (P), No.2, Ulsoor Road, Shivanschetty Garden, Bangalore-560 042.

> Res: No.60, 3<sup>rd</sup> Cross, 4<sup>th</sup> Main Road, Ramachandrappa Layout, Kariyanapalya, Bangalore-560 084.

(By Advocate Shri.K.Hanifa)

Vs.

- Union of India
  Rep by: its Secretary,
  Room No.234,
  Ministry of Defence,
  South Block, New Delhi-110 011.
- Engineer in Chief IHQ MOD (Army), Kashmir House, Rajaji Marg, New Delhi-110 001.
- 3. Chief Engineer (E1B (R-DPC),
  Southern Command,
  Pune-411 001.
  - Garrison Engineer (North)
     Meanee Lines,
     MEG Centre,
     Shivanchetty Garden P.O,
     Bangalore 560 042.
  - Garrison Engineer (AF)
     Marathahalli,
     Kempapura, Yemalur P.O,
     Bangalore-560 037.

...Respondents

(By Advocate Shri.K.Gajendra Vasu, Senior Panel Counsel)

#### ORDER (ORAL)

#### HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Both the counsel submits that the matter is covered by OM No.1/Org/MACP/2018(186)/117 dated 10.1.2019 which we quote:

Directorate General Sashastra Seema Bal East Block-V, R.K. Puram New Delhi – 110 066

No.1/Org/MACP/2018(186)/117

Dated: 10.01.2019

#### OFFICE MEMORANDUM

This is in reference to DoP&T OM F. No. 35034/3/2015-Estt. (D) dated 27/28.09.2016 regarding enhancement of Benchmark for financial upgradation under MACP Scheme as per recommendations of the 7<sup>th</sup> CPC accepted by the Government.

Of late, field units have been seeking clarification regarding the applicability of benchmark 'Very Good' for considering financial upgradation under MACP Scheme. The matter has been examined at FHQ and the following clarifications are issued for compliance by all concerned:-

- (i) For grant of financial up-gradation under the MACPS, the prescribed benchmark would be 'Very Good' for all the posts w.e.f. 25.07.2016.
- (ii) APAR grading 'Good' for the period prior to 25.07.2016 i.e. the date from which the new Benchmark made applicable, may be treated as 'Very Good' while considering such cases by the Screening Committee/BOO.
- (iii) There should be at least three 'Very Good' grading and other two not below 'Good' grading out of last five ACRs/APARs considering point No. (i) and (ii) in view for arriving at the prescribed Benchmark 'Very Good'. Some illustrations are given in the enclosed Annexure-A for guidance.

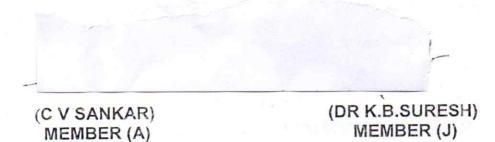
Encl:- As above.

(Rakesh Kumar) Commandant (Org)

· To

- 1. All Frontier Hgrs & SSB Academy
- 2. All Sector Hars & Composite Hospitals
- 3. All Training Centre's & CSD & W
- 4. All Bns.
- 5. Pers-I, Pers-II, Pers-III, Training & Establishment
- 6. Order File

2. Therefore, OA is disposed of on the same terms, the benefits to be made available within two months next. OA is allowed. No order as to costs



/rsh/



# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

# Annexures referred to by the Applicant in OA No.170/00075-77/2018

Copy of OM No.35034/3/2008-Estt.(D) dated 19.05.2009 Copy of OM F. No.35034/3/2015-Estt.(D) of DOPT dated Annexure A1 Annexure A2 27/28.09.2016 Copy of letter 41002/MACP/SUB/EI DPC(PP&SUB) dated Annexure A3 25.04.2017 issued by R-3 Copy of letter No.15010/MACP/JEs/2245/E1B(R-DPC) dated Annexure A4 Copy of Representation dated 15.07.2017 of 1st applicant with 21.6.2017 Annexure A5 **APARs** Copy of letter F.No.A26017/127/2017-Ad.IIA dated Annexure A6 04.10.2017 of GOI, MOF Copy of letter No.150101/MACP/JEs/2415/E1B(R-DPC) Annexure A7 dated 26.10.2017 issued by R-3 Copy of letter No.41002/MACP/SUB/E1 DPC(PP&SUB) Annexure A8 dated 10.11.2017 issued by R-2 Copy of APARs of the 2<sup>nd</sup> Applicant Copy of letter No.150101/4/MACP/7760/E1B(R-DPC) Annexure A9 Annexure A10 dated 25.1.2018 issued by R-3 Copy of APARs of the 3<sup>rd</sup> Applicant. Copy of Circular No.107/E-9/Estt-I/DHC dated 27.01.2018 Annexure A11 issued by Joint Registrar (Estt), High Court of Delhi Annexure A12 Guidelines regarding filling up of APAR with numerical Annexure A13 grading DOP&T OM No.35054/3/2015 dated 28.09.2016 Annexure A14

## Annexure with Additional Reply Statement

Copy of Acknowledgement Receipt dated 13.5.2014 Annexure R1

Copy of Clarification Annexure R2